NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 59/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES:

Ms. Alka Paresh Vora

V/s.

M/s. Rhine Valley Leasing & Finance Ltd.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE D Counsel Mr. Mimay Dave Allus four of approvedents applied and Adv Mr. Squala No 1 to 4 Edamala on 1/6 M/S Mulla & Mulla and Cauga Shout & Caroe

2) Murteza Kachwalla Shohen Pradham YB HSA Advanter

3) Nikita Behl i 6 AAK legal Adv. for Resp. no. 6 NeW.

1) Lushma Magarraj Adriocates Ash My i/b Commuse Law LIP for the Petitions

Cont... on pg.2

<u>Order</u> <u>CP No. 59/58,59/NCLT/MB/MAH/2016</u>

r.

The answering Respondent side having already filed reply to the main Petition, the Petitioner is at liberty to file rejoinder if any, within two weeks hereof and if any reply is yet to come from any of the Respondents, they are at liberty to file within two weeks.

List this matter for hearing on 7.3.2017.

Sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)